

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

STARRED QUESTION NO:92  
ANSWERED ON:08.12.2003  
IMPACT OF LABOUR REFORMS  
RAMSHETH THAKUR;RENUKA CHOWDHURY

**Will the Minister of LABOUR be pleased to state:**

- (a) whether the Government have assessed the impact of labour reforms on the labourers working in the Units having 1000 or less workers;
- (b) if so, the details thereof;
- (c) whether most of the workers working in the units having less than 1000 workers have been rendered jobless by the owners of these units;
- (d) if so, the steps taken by the Government to rehabilitate these workers;
- (e) whether the Trade Unions have made any suggestions regarding rehabilitation of such workers; and
- (f) if so, the response of the Government thereto?

**Answer**

MINISTER OF LABOUR (SHRI SAHIB SINGH VERMA)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.92 FOR 08.12.2003 BY SHRI RAMS THAKUR AND SMT. RENUKA CHOWDHURY REGARDING IMPACT OF LABOUR REFORMS

(a) to (f): No survey to assess the impact of labour reforms on the workers has been conducted so far. The changes in labour laws are always made keeping in view primarily the interest of workers. The information regarding workers employed in units having less than 1000 workers, who have been rendered jobless, is not maintained separately. However, according to information furnished by Labour Bureau the number of units effecting retrenchment and workers retrenched as well as number of closures and workers affected both in the Central and State Spheres during the period 1985-2003 are given in Annexure-I & II respectively.

Keeping in view the consensus arrived at various tripartite fora through inter-active discussions, the Government is putting special emphasis on skill development, skill upgradation and training of all workers including retrenched workers. A scheme for counseling, retraining and redeployment of retrenched employees of Central Public Sector Undertakings has been initiated by the Government with an objective to reorient these employees through short duration training programmes and to encourage them to avail opportunities of self-employment / re-employment.

Annexure-I

NUMBER OF UNITS EFFECTING RETRENCHMENT AND WORKERS RETRENCHED THEREIN DURING 1985-2003 IN CENTRAL AND STATE SPHERES

CENTRAL SPHERE STATE SPHERE TOTAL

YEAR    A   B   A   B   A   B

1985	49	5098	404	6182	453	11280
1986	19	3194	461	6010	480	9204
1987	18	1020	338	4182	356	5202
1988	14	475	365	4539	379	5014
1989	3	73	171	3185	174	3258
1990	1	8	267	3029	268	3037
1991	2	54	233	4342	235	4396
1992	2	85	220	3751	222	3836
1993	3	178	186	2713	189	2891

1994 - - 135 2192 135 2192  
 1995 - - 94 1792 94 1792  
 1996 4 285 75 2087 79 2372  
 1997 10 526 151 2716 161 3242  
 1998 4 23 131 2007 135 2030  
 1999(P) 17 860 159 1643 176 2503  
 2000(P) 11 600 98 2363 109 2963  
 2001(P) 12 822 121 2846 133 3668  
 2002(P) 7 1596 88 2247 95 3843  
 2003 (JAN.-MAY) (P) 1 1 18 891 19 892

A = NUMBER OF UNITS  
 B = WORKERS RETRENCHED  
 - = NIL  
 (P) = PROVISIONAL  
 SOURCE = LABOUR BUREAU, SHIMLA.

Annexure-II

NUMBER OF CLOSURES AND WORKERS AFFECTED THEREIN DURING 1985-2003 BY SPHERES

CLOSURES

CENTRAL SPHERE STATE SPHERE TOTAL

YEAR A B A B A B

1985 4 821 180 19638 184 20459  
 1986 2 21 234 28006 236 28027  
 1987 3 3400 195 15749 198 19149  
 1988 4 1568 255 12518 259 14086  
 1989 - - 239 6921 239 6921  
 1990 - - 154 4967 154 4967  
 1991 3 537 247 24553 250 25090  
 1992 - - 187 12422 187 12422  
 1993 3 79 490 25579 493 25658  
 1994 - - 228 21394 228 21394  
 1995 - - 183 14495 183 14495  
 1996 1 102 203 11288 204 11390  
 1997 2 150 152 12794 154 12944  
 1998 - - 175 13386 175 13386  
 1999(P) 1 21 158 15686 159 15707  
 2000(P) 2 333 136 11571 138 11904  
 2001(P) 6 826 145 10773 151 11599  
 2002(P) 2 32 119 5374 121 5406  
 2003(JAN.-MAY) (P) 0 0 17 1731 17 1731

A = NUMBER OF UNITS  
 B = WORKERS AFFECTED  
 - = NIL  
 (P) = PROVISIONAL

SOURCE = LABOUR BUREAU, SHIMLA.